

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. P.M. Balasubramani
SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
NOTICES				
1	O.S. 20/2018 (SUMMONS) IA/1/2018		krishnamurthy K.B Vs Bhadramma	M.C. Umesh
2	EX 17/2016 (NOTICE)		Krishnappa Vs Muruges	Ravi M.A Kar/3614/2007
3	EX 30/2018 (FOR OBJECTIONS)		Mangalamma Vs The Oriental Insurance Company Ltd.	A.N. Devaraju
4	EX 29/2019 (FOR OBJECTIONS)		Jayamma Vs Rajeev.S	P.L.Naveen Kumar
5	O.S. 4/2020 (AWAIT SUMMONS) IA/1/2020		K. V. Madhusudhan Vs H. S. Vedamurthy	D.T. Rajashekharaiiah
MEDIATION				
6	M.C. 23/2020 (A.D.R.)		Venkatesh @ Raja Vs NIL	P.L. Naveenkumar
7	R.A. 29/2019 (ARGUMENTS) IA/1/2019		D. N. Hanumegowda Vs Tahasildar	B.R. Manjunatha
8	M.V.C. 106/2017 (JUDGMENTS)		Roopa K.N Vs Nataraju R.V	D.T. Rajashekharaiiah
9	R.A. 44/2017 (JUDGMENTS) IA/1/2017		Shivagangaiah Vs Rangaswamaiah	T.S. Cyhannakeshavaswamy
10	R.A. 10/2020 (JUDGMENTS) IA/1/2020 IA/2/2020		Smitha B. N. Vs Thulasiram	G.R. Srinivasa
11	O.S. 1/2012 (To hear)		Ningamma Vs Rathnamma	P.H.Dhanapal NCJ
<u>11.00 AM to 02.00PM</u>				
12	O.S. 11/2015 (CROSS OF PW1)		K.Chikkegowda Vs Lakshamma	A.N.Devaraju
13	M.C. 10/2016 (CROSS OF PW1)		Raghu alias Shivakumar B.R. Vs Shruthi alias Dhanalakshmi	B.H. Dayananda

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14	M.C. 36/2016 (CROSS OF DW1)		Nalini alias Sindhu Vs K. Bettegowda alias Somarajegowda	R.K. Raghavendra
15	O.S. 8/2017 (CROSS OF PW1)		Ramakrishnegowda Vs Chikkegowda K	P.H.Dhanapal
16	O.S. 1/2018 (CROSS OF DW1)		Shashikala Vs Gangadharaiah N	P.H.Dhanapal
17	O.S. 14/2018 (CROSS OF DW1) IA/1/2018 IA/2/2018		Kempananajamma Vs Gayathri	P.H.Dhanapal

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02.45 PM to 05.45PM				
1	C.C. 570/2016 (SUMMONS)		Turuvekere Police Station Vs Manjunatha	A.P.P
2	CrI.Misc. 68/2019 (SUMMONS)		Asha Vs Revanna	S.K. Umesh
3	C.C. 817/2019 (SUMMONS)		State by Turuvekere Police Vs Kodanda Ramaraju C.S.	APP
4	C.C. 870/2019 (SUMMONS)		Radheshyam Sharma Vs B. Mangilal	K. V. Raju
5	C.C. 220/2015 (NBW)		Turuvekere Police Vs Ashoka	APP
6	CrI.Misc. 23/2016 (NBW)		Chaitra Vs Devaraj	B.H.D
7	C.C. 278/2016 (NBW)		Turuvekere Police station Vs Umed Sing Lolanki	
8	C.C. 338/2016 (NBW)		Turuvekere police station Vs Bhagyamma	
9	C.C. 220/2018 (NBW)		Chandan G.S Vs Devaraju	D.T. Rajashekharaiiah
10	C.C. 337/2018 (NBW)		Renukappa M Vs Manjunatha S.N	B.G.Krishnamurthy /KAR/613/1987
11	C.C. 457/2018 (NBW)		Shivananda G.R Vs Varadaraju B.C	B.G.Krishnamurthy/KAR/613/1987
12	C.C. 74/2020 (APPEARANCE OF ACCUSED)		Ambika Vs R. Shivakumar	T.T.Rajaravichandra
CONCILIATION				
13	CrI.Misc. 76/2019 (A.D.R.)		Kavya Rachanashree Vs Govindaraju	D.T. Rajashekharaiiah
14	CrI.Misc. 172/2017 (ARGUMENTS)		Shruthi H.V. @ Kempamma Vs Manjunatha B.G.	G.R. Srinivasa
15	C.C. 338/2018 (ARGUMENTS)		Mallesh. A.B Vs Gopalaiah. H	T.T. Udayashankar
11.00 AM to 02.00PM				
PAPER PUBLICATION				
16	CrI.Misc. 72/2020 (SUMMONS)		Najim Pasha Vs Tahasildar	M.C.Y. Kumar

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17	Crl.Misc. 76/2020 (SUMMONS)		Rangashetty Vs Tahasildar	M.D. Nataraju
18	Crl.Misc. 77/2020 (SUMMONS)		Rangashetty Vs Tahasildar	M.D. Nataraju
19	Crl.Misc. 131/2016 (CROSS OF PW1)		Bharathi Vs Subramanya	MDN
20	C.C. 214/2016 (EVIDENCE)		Turuvekere police station Vs Venkatesh Raju	APP
21	C.C. 195/2017 (EVIDENCE)		State by Turuvekere Police Vs Chikkegowda	A.P.P
22	C.C. 295/2017 (EVIDENCE)		State by Turuvekere Police Vs Kemparaja	Nataraju
23	C.C. 162/2018 (EVIDENCE)		Shivaraju Vs Ramanjan	L.S. Suchindra
24	C.C. 1/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Sathyaranayana H.J Vs Yassen Khan	B.R. Manjunatha

Cases listed below are adjourned due to Covid 19

25	C.C. 196/2018 (SUMMONS)	18-02-2021 (02.45 PM to 05.45PM)	Bhyrappa Raju M.S Vs Devaraju M.N	M.C. Umesh
26	C.C. 458/2018 (SUMMONS)	18-02-2021 (02.45 PM to 05.45PM)	Renukappa M Vs Shankar K.H	B.G.Krishnamurthy/KAR/613/1987
27	C.C. 190/2020 (SUMMONS)	18-02-2021 (02.45 PM to 05.45PM)	State by Excise Inspector, Turuvekere Vs Sadik Hussain	APP
28	C.C. 455/2018 (NBW)	18-02-2021 (02.45 PM to 05.45PM)	Shivananda G.R Vs Venkatesh K.R	B.G.Krishnamurthy/KAR/613/1987
29	C.C. 278/2019 (NBW)	18-02-2021 (02.45 PM to 05.45PM)	Somashekaraiah C.S Vs Abjal	S.K. Umesh
30	C.C. 407/2020 (APPEARANCE OF ACCUSED)	18-02-2021 (02.45 PM to 05.45PM)	State by Excise Sub-Inspector, Turuvekere Vs Nanjundaiah	APP
31	C.C. 188/2020 (SUMMONS)	18-02-2021 (11.00 AM to 02.00PM)	State by Excise Inspector, Turuvekere Vs Rangappa	APP

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11.00 AM to 02.00PM				
1	O.S. 154/2018 (EVIDENCE)		Akhilabi Vs M.D.Asiam	H.N. Shekappa
2	O.S. 30/2019 (EVIDENCE)		Prabhavathi.K. Vs Jayamma	D.T. Rajashekharaiiah
3	O.S. 52/2019 (EVIDENCE)		Siddegowda Vs Jayamma alias Rangamma	M.D. Nataraju
4	O.S. 53/2019 (EVIDENCE)		Eshwaraiah Vs K.T. Kempaiah alias Mahalingiah	K. Nagesh
5	O.S. 375/2016 (Plaintiff evidence)		Kamalamma Vs Shivananjappa	M.R. Puttaraju
6	O.S. 159/2017 (Plaintiff evidence)		Mahalakshmi Vs Muddamma	MRC
7	O.S. 222/2019 (Written Statement)		Hemavathi Vs Yogeesh	H.P. Mahalingappa, KAR
8	O.S. 338/2019 (Plaintiff evidence)		Vasantha Kumar G. Vs Allegowda	K. Nagesh
9	O.S. 248/2018 (EVIDENCE)		Jagadamba Vs Jamuna.B	H.K. Nanjgowda
10	O.S. 97/2019 (EVIDENCE)		Kalavathi Vs Narasimhaiah	M.B. Shivakumarswamy
CROSS EXAMINATION OF DW				
11	O.S. 161/2014 (EVIDENCE)		Jayamma Vs Devaraju	PHD DTR
12	O.S. 229/2015 (EVIDENCE)		Someshwara Vs Javamma	Ramesh
13	O.S. 173/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Gangamma Vs Aseena Babu	P.H.Dhanapal
14	O.S. 121/2017 (EVIDENCE)		Vasanthamma Vs Sriramegowda	M.D.Nataraja
CROSS EXAMINATION OF PW				

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15	O.S. 168/2014 (EVIDENCE)		siddaramaiah Vs Narayanashetty	
16	O.S. 1/2015 (EVIDENCE)		Shivakumar .B.R. Vs Ugraiah	D.T.R.
17	O.S. 340/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Gulab Jan Vs Syed Fazal	D.T.Rajashekaraiah
18	O.S. 196/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Sheik Ahamed.D.M Vs Bommegowda	P.H.Dhanapal
19	O.S. 263/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Mohammad hayath Vs Hyder Ali	A.T. Veerananarayan
20	O.S. 298/2016 (EVIDENCE) IA/1/2016		Shanthakumar Vs Muniyamma	E.Hanumantharayappa
21	O.S. 299/2016 (EVIDENCE) IA/1/2016		Nagaraju.K Vs Muniyamma	E.Hanumantharayappa
22	O.S. 274/2017 (EVIDENCE)		Basavaraju Vs Shanthamma	M.R. Puttaraju
DEFN EVIDENCE				
23	O.S. 195/2012 (EVIDENCE)		Siddagangamma Vs Kamamma	LSS BDJ
24	O.S. 86/2017 (EVIDENCE)		Hattaiah Vs Thimmegowda	P.H.Dhanapal
FURTHER EVIDENCE FOR DEFND				
25	O.S. 180/2015 (EVIDENCE)		Huchappa Vs Lakshminarayana R.	YTM
26	O.S. 2/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Syed Fazal Vs Gulab Jan	A.N.Devaraju
FURTHER EVIDENCE FOR PLNTF				
27	O.S. 113/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Haseena Banu Vs Gangamma	A.N.Devaraju

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28	O.S. 149/2016 (EVIDENCE) IA/1/2016		Shanthamma Vs Gangaiah	M.D.Nataraja
29	O.S. 349/2016 (EVIDENCE)		Nanjamma Vs Jamil Ahamad	A.T.Veeranarayan KAO/AR/638/2005
PLNTF EVIDENCE				
30	O.S. 134/2017 (EVIDENCE)		Anusha A Vs Bhagyamma	B.R. Manjunatha
31	O.S. 151/2017 (EVIDENCE)		Kempaiah Vs Ramaiah	K. Nagesh
32	O.S. 4/2015 (ARGUMENTS)		Bharathesh Vs Lingadevararu H.G	KN
ARGUMENTS				
33	O.S. 134/2015 (ARGUMENTS)		Vishwajith T.V. @ Ganesh Vs Venkateshgowda	
34	O.S. 189/2017 (ARGUMENTS)		N.Girijesh Vs B.S. Kumaraswamy	P.H.Dhanapal
35	EX 32/2013 (ORDERS)		Malappa K.C. Vs Sannasiddaiah	DTR
36	O.S. 57/2018 (ISSUES)		Lakshamma Vs Kempamma	D.T. Rajashekaraiah
37	O.S. 9/2011 (Hearing On I.A)		T.K. Ramakrishnaiah Vs Loosierofrank	BHD DTR
38	O.S. 41/2013 (Addl. W/st)		Sudhamani Vs Aditya T.J	
39	O.S. 265/2014 (AMENDMENT PLAINT)		Suryanarayanachar Vs Nanjamma	DT Rajashekaraiah
40	O.S. 281/2016 (SETTLEMENT) IA/1/2016 IA/2/2016		S.N. Divyashree Vs Nanjegowda	Sri. D.T. Rajashekaraiah
41	O.S. 112/2019 (Hearing On I.A) IA/1/2019		Basavalingaiah Vs Basavaraju	L.T. Shivamurthy

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